GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

RAJYA SABHA

UNSTARRED QUESTION NO: 1618 (TO BE ANSWERED ON THE 15th December 2025)

SYSTEMIC SAFETY AUDIT INTO RUNWAY EXCURSIONS

1618. SMT RAJANI ASHOKRAO PATIL

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the number of runway excursions and near-miss incidents recorded in Indian airports during the last five years;
- (b) whether any systemic safety audit has been ordered by the Directorate General of Civil Aviation (DGCA);
- (c) the measures being taken to enhance pilot training and air traffic control coordination, particularly in congested metro airports; and
- (d) whether Government proposes to implement new fatigue-management regulations for flight crews?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

- (a): From Jan 2021 to Nov 2025, 17 excursions and 234 Airprox cases have been recorded.
- (b): Directorate General of Civil Aviation (DGCA) conducts surveillance/spot checks as per Annual Surveillance Plan (ASP) published on their website.
- (c): Pilot training is conducted regularly, as stipulated under CAR Section 8, Series F, Part II.
- (d): DGCA has implemented the new Fatigue Management Regulations under CAR Section 7, Series J, Part III, Issue III, Revision 2 in a phased manner, with Phase 1 effective from 01 July 2025 and Phase 2 effective from 01 November 2025, as directed by the Hon'ble Delhi High Court.
